

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.02.2021

ORDER NO. 15 of 2021

Hon'ble President is pleased to partially modify the roster order no. 7 of 2021 for **CESTAT, New Delhi** from **22.02.2021** to **26.02.2021** as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
from 22.02.2021 to 26.02.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Member(Technical)	Larger Bench matters in case of C/52105/2019 and C/51953/2019

1. The above said two member Larger Bench matter will be taken after the hearing of three member Larger Bench matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

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Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar